

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Appeal No. 24 of 2011

The State of Jharkhand & Ors. ... Appellants
Versus
Sri. Dinesh Prasad Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. Sachin Kumar, S.C. (L&C)
For the Respondent : Mr. M.B. Lal, Advocate

Order No.23 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

List this appeal six weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)